

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/129(CHE)/2023
NAME OF THE PETITIONER(S) : Nagaraj VC Mylandle&Ors
NAME OF THE RESPONDENT(S) : Financial Software Systems Pvt Ltd and Others
UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Present: Shri. P.H. Arvindh Pandian, Ld. Sr. Counsel for the Petitioner.
Shri. S. Aravindan, Ld. Counsel for R1.
Shri. Atul Jain, Ld. Counsel for R2.
Suhirt Parthasarathy, Ld. Counsel for R5 & R8.
Shri. P. Giridharan, Ld. Counsel for R6.
Shri. T.K. Bhaskar, Ld. Counsel for R9.

Today the matter is listed for clarification.

It is submitted on behalf of the Respondent that audit has been completed. AGM has also been conducted. The copy is also served on the Petitioner/Applicant which fact the Counsel for the Applicant/Petitioner has also accepted. It is also stated that financials have been approved and necessary forms have been filed before the RoC.

Ld. Counsel for the Petitioner submits that the issue involved in the present application is for the permission to allow export of data from SAP for meaningful inspection, furnishing of E&Y report and some documents.

The matter is coming up for hearing on **05.06.2024**.

Written submissions already filed.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs